

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**M.A. No. 060/1583/2018 in
ORIGINAL APPLICATION NO. 060/1295/2017**

Chandigarh, this the 22nd day of May, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...
Gurmit Singh S/o Sh. Pritam Singh, aged about 59 years, resident of H.No. 2464 Near Silvi Park, Phase X (Sector 62), S.A.S. Nagar, District Mohali (Group 'A') 160062

..... Applicant

(By Advocate: Ms. Eshjyot Walia)

Versus

1. Union of India through the Secretary to Government of India, Ministry of Personnel, Public Grievances and Pension, Department of Personnel, North Block, New Delhi -110069
2. The Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi through its Secretary- 110069
3. The State of Punjab through the Chief Secretary to Government, Department of Personnel, Civil Secretariat, Sector 1, Chandigarh-160001.

....RESPONDENTS

(By Advocate: Shri Rakesh Verma, DAG for State of Punjab
Shri Sanjay Goyal, Advocate for UOI
Shri B.B. Sharma, Advocate for UPSC)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Ms. Eshjyot Walia, learned counsel appearing for the applicant very fairly submits that this Execution Application No. 060/1583/2018 in O.A. No. 060/01295/2017 for compliance of order dated 1.12.2017, and M.A. No. 60/1390/2018 for recalling of

order dated 5.9.2018 in Contempt Petition No. 60/15/2018 have been rendered infructuous at this stage because of acquittal of one Mr. Tej Kumar Goyal (against whose vacancy the applicant had laid his claim) by the court of law and may be disposed of as such, with liberty to the applicant to challenge the communication dated 15.1.2019 passed by the UPSC, rejecting his candidature, which prayer has not been opposed by the learned counsel for the opposite side.

2. Therefore, both the M.As relating to Execution of the order as well as recalling of the order are accordingly disposed of as having been rendered infructuous. However, liberty is granted to the applicant to challenge the communication dated 15.1.2019 passed by the UPSC, as per rules and law, if so advised, on original side. Other connected M.As. also stand disposed of.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 22.05.2019

‘SK’

